

Cooperation between India and the USSR was signed in New Delhi on 10-12-1980 by our Prime Minister and President Brezhnev. The Soviet Union have agreed to assist India during the Sixth Five Year Plan for various projects mainly in power, steel, coal, and oil exploration sectors. The names and status of other members of the Indian delegation are: Shri M. Satyapal, Adviser, Planning Commission, Shri P. H. Vaishnav, Joint Secretary, Planning Commission and Shri P. B. Ghate, Special Assistant to Minister of Planning and Deputy Chairman, Planning Commission.

(d) The USSR will supply to India specified quantities of crude oil and products each year under the Trade Plan 1981-85. Discussions for increasing the supply of crude to meet India's requirements have taken place and an understanding has been reached. Details cannot be divulged in public interest.

**Daily Wage Workers working in Central Road Research Institute, New Delhi**

9250. SHRI BHTEEKHABHAI: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of daily wage workers who have been working in Central Road Research Institute, New Delhi in various categories for the last 3 to 6 years and still not made regular;

(b) if so, the reasons therefor;

(c) whether it is a fact that the administration authorities of CRRI are reluctant to look into the welfare of the Class IV, III and daily wage workers; and

(d) if so, the steps being taken or likely to be taken by Government to safeguard the interest of the same?

**THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N.**

**SINGH):** (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) and (d). CSIR and all its Laboratories consider it their duty to look after the welfare of all their employees including those in Gr. C and D (Class III and IV). All appropriate steps within the availability of resources and broad framework of Government policies are being and will continue to be taken by CSIR and its Laboratories for the welfare of the employees.

**जनगणना फार्मों का स्याही से भरा जाना**

9251. श्री रामावतार शास्त्री : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जनगणना कर्मचारियों और अधिकारियों को आदेश दिये गये थे कि जनगणना फार्म केवल स्याही से ही भरे जायें; और

(ख) यदि हां, तो उनको पेंसिल से भरने का क्या अर्थ है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) कोई विनिर्दिष्ट आदेश नहीं दिए गए थे। गणना करने वाले सामान्यतः स्याही अथवा बाल प्वाइंट पेन का प्रयोग करते हैं।

(ख) प्रश्न नहीं उठता।

**Reinstatement of CISF, CRP, Police, BSF Personnel suspended during 1979 and 1980**

9252. SHRI BHOGENDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of CISF, CRP, Police and BSF personnel and jawans

who have been transferred arrested, suspended or penalised in other ways during the years 1979 and 1980, respectively for ventilating their grievances;

(b) whether it is proposed to reinstate all those suspended or removed from service, withdraw the cases against them particularly the office bearers of their unions or associations;

(c) if so, the details thereabout; and

(d) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):** (a) to (d). Ventilation of grievances by members of the CISF, CRP and BSF within the frame work of discipline and rules is neither a misdemeanour nor an offence under any law or Act governing the members of these forces. As such the question of penalising any member of the forces on this account does not arise.

#### **Photo Film Production**

9253. **SHRI BHOGENDRA JHA:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the country has become self-reliant by now in the matter of photo film production and comparable in quality to the importer ones;

(b) if so, details thereabout;

(c) if not, reasons therefor;

(d) whether the public sector film making industry of Ooty, Tamil Nadu, is not actually producing but only refining the imported films and the quality of the same is very inferior to Kodak;

(e) if so, reasons therefor; and

(f) whether the collaborators for the Ooty firm have been approached for improved and efficient technology, if so, results thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):** (a) to (e). The requirements of the country in respect of various types of photo films are, by and large, met by indigenous production.

Cine Film Positive (B&W), Cine Sound Negative, Medical X-ray & Photographic Paper are manufactured by Hindustan Photo Films Mfg. Co. (HPF) as an integrated production from basic raw material stage.

Certain other items viz. Cine Colour Positive, Amateure Roll Film (B&W), Industrial X-ray and Graphic Arts Films are presently manufactured by IIPF by conversion of imported jumbo rolls of these films. This conversion of jumbo rolls involves high degree of technical processing and skilled operations. Every effort is made by the company to ensure that the quality of its products is upto acceptable standards and comparable to imported products.

(f) The collaboration agreement has already come to an end. The quality of the products is upgraded and brought to the international standards through the Company's own R&D efforts.

#### **Recognition of Maithili Language**

9254. **SHRI BHOGENDRA JHA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a delegation of the All India Mithila Sangh submitted a memorandum on the 23rd February, 1981 demanding under Article 347 of the constitution of India recognition of Maithili Language as the official language in the Maithili speaking areas of Bihar; and

(b) if so, the details thereabout and Government's reaction thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):**